

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 286 OF 2016

Dated: 20th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Changodar Chamber of Commerce & Industries Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Misra

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R. 2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **04.10.2017.**

(I.J.Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson